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SLP(C)No. 23381 OF 2003  
ITEM No.27

Court No. 9

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.23381/2003

(From the judgement and order dated 30/10/2003 in CMM 769/03  
of The HIGH COURT OF DELHI AT N. DELHI)

M/S. PARNASSUS PUBLISHERS & PRIN.PVT.LTD                      Petitioner (s)

VERSUS

LEGAL HEIRS OF K.C. BABBAR                                      Respondent (s)  
( With Appln(s). for permission to place addl. documents on  
record and with prayer for interim relief )

Date : 19/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. Imtiaz Ahmed, Adv.  
Ms. Nagma Imtiaz, Adv.  
Mr. V.N. Raghupathy,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

In view of the letter circulated, the  
matter is adjourned for one week.

Sarita(Shelly Sengupta)  
Court Master